

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2119  
TO BE ANSWERED ON 20.03.2023**

**Availability of coal stock for Tamil Nadu**

**2119. Shri P. Wilson:**

**Will the Minister of Coal be pleased to state:**

(a) whether it is a fact that the total coal required for TANGEDCO's powerplants is 72,000 metric tonnes per day and annual requirement is 26.28 MTPA and at present, Fuel Supply Agreements (FSAs) available with coal companies (19.563 MTPA with MCL) including MOU (4.0 MTPA with SCCL) is 23.563 MTPA with the realization of coal from MCL during 2022- 23 being 125.55 LT, i.e. about 89 per cent against the linkage and the realization from SCCL being 7.86 LT, i.e. about 26 per cent against the MoU; and

(b) the steps taken to supply the entire quantum of coal as per the FSAs and MoU?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a):** The Annual Contracted Quantity (ACQ) of TANGEDCO with Mahanadi Coalfields Limited (MCL) for the FY 2022-23 is 18.04 Million Tonne (MT). Against the Pro-rata ACQ of 16.89 MT of TANGEDCO for the period April, 2022 – February, 2023, the despatch quantity from MCL for FY 2022-23 (April, 2022 – February, 2023) is 16.29 MT, with a materialization of 96.45 %.

Coal is also being offered through Rail cum Road (RCR) mode to TANGEDCO. Against the total allocated quantity of 1.42 MT during FY 22-23 through RCR mode, TANGEDCO has booked 0.9 MT and has lifted only 0.61 MT of coal.

The Singareni Collieries Company Limited (SCCL) is having MoU with TANGEDCO for supply of 4 MTPA for the FY 2022-23 and supply of coal under the MoU is on best effort basis. Against the MoU, a quantity of 1.34 MT (upto 14.03.2023) has been supplied by SCCL to TANGEDCO.

**(b):** Supply of coal to the power plants is a continuous process. To address the issues of coal supplies to Power Sector, an Inter-Ministerial Sub Group comprising of representatives from Ministry of Power, Ministry of Coal, Ministry of Railways, Central Electricity Authority (CEA), Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) meet regularly to take various operational decisions to enhance supply of coal to thermal power plants as well as for meeting any contingent situations relating to Power Sector including to alleviate critical coal stock position in power plants.

In addition to this, an Inter-Ministerial Committee (IMC) has been constituted comprising of Chairman, Railway Board; Secretary, Ministry of Coal; Secretary, Ministry of Environment, Forest and Climate Change and Secretary, Ministry of Power; to monitor augmentation of coal supply and power generation capacity. Secretary, Ministry of New and Renewable Energy and Chairperson, CEA are co-opted as Special Invitees as and when required by the IMC.

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